

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/347/ (IB)/2017
NAME OF THE PETITIONER(S) : KINTETSU WORLD EXPRESS INDIA PVT LTD
NAME OF THE RESPONDENT(S) : HYAGREEVA LINES PVT LTD
UNDER SECTION : 433 (e)(f)

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE
REPRESENTATION BY WHOM

1) ROHAN RAO SEKHAR
+
PREETHE ARNSU
for
S.P. Rajagopal
COUNSEL FOR RESPONDENT
RSD/CL

2. Ramawamy Mappan
for
Preethi Mohan
Counsel for Petitioner
Mr. Ramawamy

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ORDER

Counsel representing both the parties are present. Counsel for respondent has produced an order that came to be passed on 29.07.2015 by the Hon'ble High Court of Madras wherein the order for appointment of OL has been stayed. Apparently the matter is sub judice before the Hon'ble High Court of Madras in the winding up petition against the corporate debtor. Both the counsel prayed time for making submissions. At request time is extended. Put up on 04.07.2017 at 2.30 P.M.


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)

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